

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 421/9/HDB/2020
NAME OF THE COMPANY	TATA Projects Ltd
NAME OF THE PETITIONER(S)	GKS Associates
NAME OF THE RESPONDENT(S)	TATA Projects Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Time is granted, as last chance, for filing counter. If counter is not filed by the next date of hearing, right to file counter would be forfeited. Post the matter on 24.02.2021.

sd/-

**MEMBER (TECHNICAL)**

sd/-

**MEMBER (JUDICIAL)**

*karim*